

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-322
Appeal No- 155/ND/2020

IN THE MATTER OF:

Vertex Agrotech Pvt Ltd

Vs

RoC

....Applicant

....Respondent

SECTION

U/s 252

Order delivered on 24.02.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

For the Respondent

: Mr. Rajesh

: Mrs. Sweety Khattar Kumar, Ld. ARoC, Adv. Pratyaksh, Adv.
Abhishek, Adv. Nupur

ORDER

Ld. Counsel for the IT Deptt. appeared and submitted that he has received the record from the department concerned and seek one week's time to file the same. List the case for 13.03.2020.

sd/-

(K.K. VOHRA)
MEMBER (T)

sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

(LV)